

DIVISION BENCH
COURT - II

O-224

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/102(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	MADHUSREE DUTTA VS DAITAI ENERGY & INFRA PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)
None.

ORDER

1. None appears on behalf of the parties
2. List the matter for further consideration on **29.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**